Annexure – 8

Name of the corporate debtor: **Epitome Residency Private Limited**; Date of commencement of CIRP: **22.04.2025**; List of creditors as on: **12.05.2025**

List of operational creditors (other than Workmen and employees and government dues)

(Amount in ₹)

Sl. No.	Name of Credi t-or	Details of claim received]	laim d	Amo unt	Amount of any	Amou nt	Amou nt	Remark s, if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	of conti ngen t claim	Mutual dues, that may be set- off	of claim not admitt ed	of claim under verific ation	
1.	CBRE South Asia Pvt. Ltd	05.05.2025	Rs. 2,55,95,779	Rs. 2,55,95,779	Operation al Creditor	-	-	No	-	-	-	-	-	-
2.	Tring Security solutions Private limited	07.05.2025	Rs. 20,85,384.68		Operation al Creditor	-	-	No	-	-	-	-	-	-
3.	M/s Sun Of India Security services	19.05.2025	Rs.47,84,866 Plus interest	Rs.47,59,141	Operation al Creditors	-	-	No	-	-	-	25725	-	Amount admitted as per the ledger provided.
4.	Suresh Sharma (Suresh	02.07.2025	Rs. 6940000	Rs. 6798225	Operation al Creditors	-	-	No	-	-	-	141775		Epitome residency pvt Ltd (imperial heights) amount

	Enterpris es)													was 5963650 Rs + retention amount Rs. 594163 and For site 64 greens RS. 230160 + retention Rs. 10252
5.	Limraa Glasfab		Total: Rs.1113491. 14 (Balance amount: Rs. 535332.28 + interest Rs. 578158.86)	535332.28	Operation al Creditors	-	-	No	-	-	-	578158. 86	-	The interest amount claimed is not admitted
	TOTAL		40519520.82	39773861.96										